

पर यूनाइटेड सर्विस इंस्टीट्यूट ऑफ इंडिया तथा एडिटर्स गिल्ड ऑफ इंडिया द्वारा आयोजित एक सेमिनार में सेवानिवृत्त लेफ्टिनेंट जनरल ए० एम० बोहरा के इस आशय के कथन की ओर दिलाया गया है कि कानून और व्यवस्था को बनाए रखने के लिए बार-बार सेना को तैनात करने से सेना भी थ्रष्ट हो सकती है; और

(ख) यदि हां, तो इस पर सरकार की प्रतिक्रिया क्या है?

रक्षा मंत्रालय में रक्षा अनुसंधान और विकास विभाग में राज्य मंत्री (श्री अरुण सिंह) : (क) जी, हां।

(ख) ये सेवानिवृत्त लेफ्टिनेंट जनरल के अपने विचार हैं और सरकार इनसे सहमत नहीं है।

#### Delay in the delivery of Telegrams

3099. SHRI BASUDEB MOHAPATRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that lack of coordination between the telegraph and engineering wings of the Posts and Telegraphs is resulting in delay in delivery of telegrams, especially in Orissa; and

(b) if so, what remedial measures Government are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) No, Sir. There is an effective co-ordination between Telegraph and Engineering Wings by holding regular meetings at various levels of management. In Orissa, during last two years, nine such meetings were held.

(b) Does not arise.

#### Ban on foreign contributions to different Institutions/Organisations

3100. SHRI SUBAS MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have banned foreign contribution to different institutions/organisations in India and if so, which are those institutions/organisations; and

(b) whether Government have received any information about the use of this foreign contribution for political purposes and if so, what action has been taken against those institutions and organisations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Following four organisations have been prohibited from receiving foreign contribution under the Foreign Contribution (Regulation) Act, 1976:

(1) Beracah Christian Mission, Trichy (Tamil Nadu).

(2) Siloam Christian Aid Mission, Trichy (Tamil Nadu).

(3) Bhoaj Technical and Vocational Training Centre, Bhopal (Madhya Pradesh).

(4) Rural Action in Development, Cuddapah (Andhra Pradesh).

(b) Whenever any instance of violation of the provisions of the said Act is noticed, necessary action is taken in the matter.

#### Forest dwellers

3101. SHRIMATI ELA RAMESH BHATT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what is the number of voluntary Agencies/Groups working in forest areas or with the forest dwellers in India State-wise;

(b) what is the number of incidents of violence on volunteers from those agencies during the last two years;

(c) what is the number of incidents of violence on Government officials, police forest guards; and

(d) what action has been taken or is proposed to be taken by Government to prevent or curb such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) to (c). Statistics concerning these matters are not maintained by the Government of India.

(d) In addition to the existing law and order enforcing machinery of the States, a centrally sponsored scheme for development of infrastructures for protection of forests is being implemented from 1986-87.

**तृतीय तथा चतुर्थ श्रेणी के कर्मचारियों के रात्रि ड्यूटी भत्ता**

**3102. श्री वीर भद्र प्रताप सिंह :**

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :-

(क) क्या यह सच है कि पिछले कई वर्षों से केन्द्रीय सरकार के चतुर्थ श्रेणी तथा तृतीय श्रेणी के कर्मचारियों के रात्रि ड्यूटी भत्ते की दर में कोई वृद्धि नहीं की गयी है ;

(ख) क्या यह भी सच है कि इन कर्मचारियों के काम के घण्टे उन कर्मचारियों के, जो दिन में काम करते हैं, के काम के घंटों की अपेक्षा अधिक होते हैं ; और

(ग) यदि हाँ, तो सरकार रात्रि ड्यूटी भत्ते की दर में वृद्धि करने के लिए क्या कदम उठाने का विचार रखती है ?

**कार्मिक लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम) :**

(क) से (ग) निषिक्तों और चपरासियों को उस समय के लिए जब वे सामान्यतः कार्यालय बंद होने के समय से लेकर इनके सामान्यतः फिर से खलने के समय तक ड्यूटी पर होते हैं, निम्नलिखित दरों पर रात्रि ड्यूटी भत्ता अनुज्ञेय है :—

निषिक्त            रु० 8.50 प्रति रात्रि  
चपरासी           रु० 4.00 प्रति रात्रि  
ये दरें सितम्बर, 1982 से लागू हैं।

चतुर्थ वेतन आयोग की सिफारिशों पर, सम्पूर्ण मामले को जांच के लिए एक समिति के पास भेज दिया गया है।

### Pension litigations in Supreme Court

3103. SHRI SUBAS MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken a decision not to pursue pension cases right upto the Supreme Court on adverse decisions in High Courts;

(b) whether any such policy is already existing; and

(c) if not, what steps Government propose to ensure that litigations are not pursued against pensioners upto the Supreme Court?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) and (b) No, Sir.

(c) Does not arise.

### Promotions in All India Services

3104. SHRI SUBAS MOHANTY: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to news item published in the Times of India dated the 8th November, 1986, titled "Government not to sack staff arbitrarily";

(b) whether Government have considered the fact that officers of All India Services are facing demoralisation due to curtailment of promotions;

(c) if so, what steps are being taken to ensure promotions to senior positions based on minimum criteria being fulfilled;

(d) whether it is a fact that in recent reforms promotions are being done on a percentage basis; and